

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 22.11.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

After Rising of 02:00 PM Bench of Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.150/2021	BVVSS Krishna Prasad V Stressed Assets Stabilization Fund & anr	Anirudh Krishnan	S. Satyanarayanan R1 Nivedita Bhaskaran R2
2.	Comp App (AT)(CH) (Ins) No. 179/2021	Aswathi Agencies V Bijoy P Pulipra RP of PVS Memorial Hospital & 2 Ors	Pranava Charan M G Sunil N	
3.	Comp. App. (AT)(CH)(Ins) No. 197/2021 & IA No. 399/2021, 400/2021 & 488/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh (Vakalat Not Filed)
4.	Comp.App (AT)(CH)(Ins) No. 209/2021 & IA No. 419 & 536/2021	Ganapathi Reddy & Anr V Bhrugesh Ramchandra Amin & 2 ors <b>With</b>	Ulaganathan & Kannan	R. Sivaraman R2 R1 Served on 27/09/2021 R3 Served on 24/09/2021
5.	Comp.App (AT)(CH)(Ins) No. 210/2021	Sree Balajee Transport & 17 Ors V Bhrugesh Ramchandra Amin & 2 ors	Ulaganathan & Kannan	R. Sivaraman R2 R1 Served on 27/09/2021 R3 Served on 24/09/2021
6.	Comp App (AT)(CH)(Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd <b>With</b>	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
7.	Comp App (AT)(CH)(Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
8.	Comp App (AT) (CH) No.34/2021	Macquarie SBI Infrastructure Investments Pvt Ltd & Anr V K. Sadananda Shetty & 14 Ors	K. Gowtham Kumar A.K. Athiban Vijay	Deepika Murali Caveator For R1-R5 R6 -R12 Notice Served on 24/09/2021 R14 Notice Served on 28/09/2021 R15-Left (24/09/2021)
9.	TA No.60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal V T. R. Venugopal & ors <b>With</b>	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 -17
10.	TA No.61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal V T. R. Venugopal & ors <b>With</b>	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 – 15 & 17
11.	TA No.62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal V T. R. Venugopal & ors <b>With</b>	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R3,5,6,7,9,10,11,12,13 & 15

12.	TA No.96/2021 (Comp App) (AT) No. 359 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others <b>With</b>	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
13.	TA No.97/2021 (Comp App) (AT) No. 361 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others <b>With</b>	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
14.	TA No.98/2021 (Comp App) (AT) No. 362 of 2019	Danesa Raghulal Vs T.R. Venugopal & 3 others	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
15.	TA No. 74 & 75/2021(Comp. APP(AT)(Ins)N os. 594- 595/2020)	G. Vinod Vs Venkataraman Jayagopal & Anr.	Sathish Pandey	Mr. Goutham Shivshankar – R1 Mr. Abhijit Atur – R2

16.		Permission to file Additional Documents in TA No. 18/2021(Comp App (AT) No. 325/2019) IA No. 580/2021	K.Ravi R. Muruan Shanthanu Singh	<b>325/2019</b> Krishna Srinivasan Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24-R26 D. Prabakharan R12 <b>328/2019</b> Krishna Srinivasan R1, 2, 7-13, 15- 27, 29-36, 39-43, 46 Geethi Ara R1, R3, R4, 6- 11, 13 & 16 Rohini MusaR24-R26 D. Prabakharan R37
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**Part Heard**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT)(CH)(Ins) No. 55/2021	B. Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	Vkiram Karla – R1 Mrs. J Parimalam R2

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For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**  
**CELL : 99402 25692**

2.Court Officer - **PH No. : 044-2888 0450**  
**CELL : 94458 92169**

By the order of Hon'ble Member (J)

(Chennai Bench)